

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:784
ANSWERED ON:10.12.2013
GRANTS TO NON GOVERNMENTAL ORGANISATIONS
Paswan Shri Kamlesh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any complaints in regard to misuse of grants provided to the Non-Governmental Organisations for the welfare of handicapped people under the Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances(AIDP) Scheme during each of the last three year and the current year, State-wise including Uttar Pradesh;
- (b) if so, the details thereof and the action taken by the Government against the erring NGOs in this regard;
- (c) whether some NGOs had been blacklisted for its activities after receiving complaints against them; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) & (b) Under Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP) Scheme, 11 complaints have been received against Non-Governmental Organizations (NGOs) during the last three years and current year till 30.11.2013. State-wise details of complaints received and action taken by the Govt. is at Annexure. Out of 11 complaints, 4 were not found genuine and in remaining 7 cases wherein verification is under process, further grant has been withheld.
- (c) & (d) No NGO has been blacklisted for its activities during the last three years and current year till 30.11.2013 under the Scheme.